SINGH: (a) to (c) The p imary purpose of the sand pump is to nourish the northern shore. Its capacity including the existing two booster pumps is limited to 7,000 feet and if reclamation is required to be done beyond this limit, as additional booster pump will be required. The uroposal for providing an additional booster to the sand pump is under examination by the Paradip Port Trust.

EXCAVATION WORK AT KANCHEEPURAM

423. SHRI THILLAI VILLALAN : SHRI KANCHI KALYANA-SUNDARAM :

SHRIT. K. SRINIVASAN:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether any excavation work has been done at Kancheepuram in Tamil Nadu; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) Yes, Sir, The University of Madras has conducted excavation at Kancheepuram in 1969-70.

(b) A report on the excavation is being called for from the University and will be laid on the Table of the House.

Sharing of Revenues between Air India and Aeroflot

424. SHRI THILLAI VILLALAN : SHRI G. A. APPAN :

SHRI S. SIVAPRAKA\$AM:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is any difference of opinion between Air India and Aeroflot of Russia in the matter of sharing of revenues on the Delhi-Moscow route; and
 - (b) if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b) No, Sir. Air talks were held in New Delhi between

the delegations of the Government of India and the Government of U.S.S.R. from 25th March to 2nd April, 1970, in which it was agreed inter clie that the operations of Air India and Aeroflot on the India-USSR route shall be based on the principle of equal sharing of revenues.

CLUSURE OF CENTRAL ROAD TRANSPORT
CORPORATION LTD.

425. SHRI THILLAI VILLALAN:

SHRI KANCHI KALYANA-SUNDARAM:

SHRI T. K. SRINIVASAN;

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

- (a) whether there is any proposal under Government's consideration to close down the Gentral Road Transport Corporation Ltd.; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH):

(a) and (b) The Committee on Public Undertakings in its 62nd Report, 1969-70 has made certain observations in regard to the functioning of the Central Road Transport Corporation Ltd., one of which is that the Corporation may be wound up. The Report is under examination.

FORMATION OF EXECUTIVE COUNCILS OF C.S.I.R.

426. SHRI THILLAI VILLALAN:

SHRI KANCHI KALYANA-SUNDARAM :

SHRI T. K. SRINIVASAN:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether there was any dispute regarding the formation of Executive Councils of the Council of Scientific and Industrial Research;
- (b) whether the dispute has been resolved, and
- (c) if so, the details of the decisions aken in this regard?